

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 263
CP-164/97/ND/2020

IN THE MATTER OF:

Sh. B. N. Mehta

... **Applicant/Petitioner**

Versus

M/s. PGT Components Limited.

... **Respondent**

Under Section: 97(1)

Order delivered on 24.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: KARAN MEHTA, Advocate for the Petitioner

ORDER

Renotify this case on 31st March, 2021.



(T.S.Singh)
Court Officer